


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)  
Tis Hazari Courts : Delhi.

ORDER

In pursuance of the recommendation of the Selection Committee made in its meeting held on 01.12.2023, it is hereby declared that Sh. Ajay Mehrol, Sr. Accounts Officer has satisfactorily completed the period of probation /officiation and confirmed as Senior Accounts Officer w.e.f.27.10.2023.

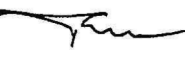
  
(NAROTTAM KAUSHAL) 14.12.23  
Principal District & Sessions Judge (HQs.)  
Delhi.

No. 92056-106 /Admn.-I(S&P)/Probation/2023

Dated the: 14 DEC 2023

> Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge-cum-Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Ld. Head of Office, Accounts Branch, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
4. The concerned Pay & Accounts Office No. VI (*through Accounts Branch, Central*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, Districts, Delhi/New Delhi.
5. Admn. Officer (Judl.), Recruitment Cell, Tis Hazari Courts, Delhi.
6. PS office to the Pr. District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
7. Dealing Assistant, Personal Files, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
8. Dealing Assistant, Transfer & Postings, Admn. Branch-I (Central), THC, Delhi.
9. Website Committee, THC, Delhi.
10. Computer Branch, THC, Delhi.
11. Branch In-Charge, LAYERS, THC, Delhi.
12. Official concerned.

  
14.12.2023  
BRANCH IN-CHARGE,  
Administration Branch-I,  
Tis Hazari Courts, Delhi.